

(c) whether they will be given the pay scales and allowances recommended by the Central Pay Commission?

The Minister of Railways (Shri C. M. Poonacha): (a) No.

(b) Does not arise.

(c) No.

Export Duty on Coir

1292. Shri P. Vishwambharan:
Shri Mangalathumadam:

Will the Minister of Commerce be pleased to state:

(a) the total revenue earned by the Central Government from export duty on coir and coir goods during 1966-67;

(b) the anticipated revenue under the above head in 1967-68;

(c) the total allotment in the Fourth Five Year Plan for development of Coir Industry;

(d) the amount spent in 1966-67 on Coir Industry; and

(e) the amount allotted in 1967-68 budget in this regard?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): (a) Rs. 153.79 lakhs.

(b) Rs. 175. 00 lakhs.

(c) A total outlay of Rs. 4 crores has been indicated in the Draft Outline of the Fourth Five Year Plan.

(d) The following grants and loans were sanctioned during 1966-67:

	GRANT LOAN	
	Rs.	Rs.
Coir Bord	10,40,000	3,00,000
State Governments	3,29,000	6,17,000

(e) The allocation in the budget for 1967-68 are as follows:

	Grant Loan	
	Rs.	Rs.
Coir Board	8,20,900	3,30,000
State Government	4,50,000	10,00,000

Mining & Allied Machinery Corporation Ltd., Durgapur

1293. Shri Virendrakumar Shah: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the Mining & Allied Machinery Corporation Ltd., Durgapur has a show room at Jharis-Dhanbad Road at Shastri Nagar;

(b) the annual cost including the rent for maintaining this show room;

(c) whether it is a fact that this show room remains closed to the public; and

(d) if so, the purpose of having this show room?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes Sir.

(b) Rs. 5,700 per annum.

(c) and (d). The show room has been set up with a view to promote sales of the products manufactured by the Mining and Allied Machinery Corporation in the coal belt in and around Dhanbad. It is kept open during normal office hours on working days.

Issue of Licences to Birla Group of Firms

1294. Shri F. C. Adichean: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether any licence has been issued to the Birla group of firms to set up a big industrial complex in Kerala for the manufacture of titanium slag and titanium dioxide based on the ilmenite deposit at Chevare;

(b) if so, the main details of the project; and

(c) the foreign exchange required?